

ITEM NO.1

COURT NO.7

SECTION XV

S U P R E M E C O U R T O F I N D I A  
R E C O R D O F P R O C E E D I N G S

I.A. Nos. 12 & 13 In  
Civil Appeal No. 2965/1997

STATE OF RAJASTHAN

Appellant(s)

VERSUS

THE SPENCON (I) LTD & ORS.

Respondent(s)

(With appln.(s) for directions)

Date : 01-09-2017 These applications were called on  
for hearing today.

CORAM :

HON'BLE MR. JUSTICE S.A. BOBDE  
HON'BLE MR. JUSTICE L. NAGESWARA RAO

For Appellant(s)

Mr. S.S. Shamsbery, AAG  
Mr. Amit Sharma, Adv.  
Mr. Sandeep Singh, Adv.  
Mr. Ankit Raj, Adv.  
Ms. Ruchi Kohli, AOR

For Respondent(s)

Mr. Bhargava V. Desai, AOR

UPON hearing the counsel the Court made the following  
O R D E R

Learned counsel for the petitioner-  
State seeks further time to serve Mr. Jitendra  
Patel. Since the matter is old, we direct the  
Ministry of Home Affairs to take steps to serve  
Mr. Jitendra Patel.

List after six weeks.

[ Charanjeet Kaur ]  
A.R.-cum-P.S.

[ Indu Kumari Pokhriyal ]  
Branch Officer